

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 23-12-2025 To 23-12-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4616/2025	KISHOR GUPOTA (MISTRI) Mobile:9830635233 Email:CHITTAPRIYA_LL@YAHOO.CO.IN	PRIYANKA SAHA	22-01-2026	REQUIRED TYPING COPY
2	CO	4620/2025	SAMBHUNATH SANYAL AND ORS. Mobile:9382373935 Email:SAMRATCH33@GMAIL.COM	SAMRAT CHAKRABORTY	22-01-2026	CAUSE TITLE ISSUE
3	CPAN	2116/2025	RANJANA MUKHERJEE AND ORS. Mobile:9474740433 Email:BISWARUPBISWAS33@GMAIL.COM	NUPUR CHOUDHURI	22-01-2026	PRO PETITIONER SIGNATURE
4	CRA (DB)	498/2025	SANTU HAZRA Mobile:9830485225 Email:RAMMOHAN.PAL_ADVOCATE@YAHOO.IN	RAM MOHAN PAL	22-01-2026	DICLARATION NOT FOUND ON THE BACK SHEET OF THE 1ST JUDGES COPY
5	CRA (SB)	212/2025	JHANTU PAL AND OTHERS Mobile:9830155365 Email:ABHIJITKUMRAADHYA@GMAIL.COM	ABHIJIT KUMAR ADHYA	21-01-2026	PS NOT MATCHED AT P 2 WITH THE ORIGINAL JUDGMENT
6	CRM (A)	4451/2025	SUJOY KUMAR DAS Mobile:9674946614	RISHIERAJ RITAMBHAR MOHANTY	22-01-2026	1) ... CHIEF JUSTICE ADDRESSING WRONG AT PAGE TWO...
7	CRM (A)	4460/2025	ANIKUL SK @ ANIKUL SHAIKH Mobile:9051507052 Email:DEYANIT1989@GMAIL.COM	ANIT DEY	22-01-2026	1) ... CLARIFICATION NEEDED REGARDING ADDRESS OF PETITIONER AT CAUSE TITLE PAGE AND AFFIDAVIT PAGE (DISTRICT MURSHIDABAD OR N 24 PGS.)
8	CRM (A)	4503/2025	SK. IQBAL @ SK. EKBAR Mobile:9007537010 Email:MUHAMMEDTEHASINREJA@GMAIL.COM	MD TEHASIN REJA	24-12-2025	SELF ATTESTED ID CARD OF DEPONENT, DULY SIGNED BY COMMISSIONER OF AFFIDAVIT, NEED TO BE ATTACHED WITH THE PETITION
9	CRM(M)	2839/2025	PETITIONER Mobile:9051620660 Email:SUBRATAMUKHERJEE@GMAIL.COM	SUBRATA MUKHERJEE	22-01-2026	1) MENTION CRL. MISC. CASE NO IN 1ST PARA AS PER CERTIFIED COPY OF LD TRIAL COURT PREVIOUS OBJECTION NOT COMPLIED PROPERLY ... 2) PETITIONER NAME STILL VISIBLE IN PETITION
10	CRM(M)	2877/2025	SWAPAN MANDAL	SUBRATA	22-01-2026	PETITIONER NAME IS DISCLOSED AND HE IS

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			Mobile:9051620660	MUKHERJEE		RELATIVE OF VICTIM
11	CRM(M)	2883/2025	PARTHA TALUKDAR @ TALUKDER Mobile:9830203428 Email:NAVANILDE@GMAIL.COM	MONAMI MUKHERJEE	22-01-2026	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM/692/2021 BEFORE THE HONBLE HIGH COURT
12	CRM(M)	2891/2025	XXXXXX Mobile:9433820692 Email:JUBER44@GMAIL.COM	SK. ZUBAIR AHMED	22-01-2026	PETITIONER IDENTITY HAS BEEN DISCLOSED IN SOME PAGES AND ANNEXURES — PREVIOUS OBJECTION NOT COMPLIED PROPERLY
13	CRM(M)	2933/2025	XXXX Mobile:9123900944 Email:TUL.2207@GMAIL.COM	SUCHISMITA CHAKRABORTY	22-01-2026	CERTIFIED COPY OF TRIAL COURT REJECTION NEI ATTACHED NOR ANY DECLARATION IS MADE ON SEALED ENVELOPE ABOUT THE SAID CERTIFIED COPY.
14	CRR	5565/2025	SWAPAN BASAK Mobile:9748200370 Email:PRADYAT007@GMAIL.COM	PRADYAT SAHA	22-01-2026	NAME OF THE TRIAL COURT IS MISSING IN THE PETITION.
15	CRR	5571/2025	SWAPAN BASAK AND OTHERS Mobile:9748200370 Email:PRADYAT007@GMAIL.COM	PRADYAT SAHA	22-01-2026	WRONG PS. NO. MENTIONED IN PAGE NO. 2 OF THIS PETITION
16	MAT	2331/2025	ARUN ADHIKARY @ KACHI ADHIKARI AND ORS. Mobile:9831071826 Email:ADVOCATEASHIMKUMAR@GMAIL.COM	SUBHAYAN BARIK	22-01-2026	REQUIRED LIST OF PAPER
17	MAT	2338/2025	GITA MISTRY Mobile:8481069979	MD. ZEESHANUZ ZAMAN	22-01-2026	ADV THROGH NOT DONE ON SECOND JUDGES COPY
18	SAT	301/2025	KHEDANI SINGH SARDARIN Mobile:8648012550 Email:KASHISWARGHOSAL@GMAIL.COM	KASHISWAR GHOSAL	22-01-2026	WRONG RESPONDENT NAMES
19	WPA	29636/2025	SHREE CHAITANYA COOPERATIVE BANK LIMITED AND ANR. Mobile:9874116893 Email:BHATTACHARYA.AVIROOP@GMAIL.COM	AVIROOP BHATTACHARYA	22-01-2026	RESPONDENT 6 PINCODE MISSING,CHIEF JUSTICE NAME SPELLING WRONG
20	WPA	29639/2025	SHREE CHAITANYA COOPERATIVE BANK LIMITED AND ANR. Mobile:9874116893 Email:BHATTACHARYA.AVIROOP@GMAIL.COM	AVIROOP BHATTACHARYA	22-01-2026	RESPONDENT 6 PINCODE MISSING,CHIEF NAME SPELLING WRONG
21	WPA	29686/2025	RANA SAHA Mobile:6297898114 Email:SANGEETACHAKRABORTY.99@GMAIL.COM	SANGEETA CHAKRABORTY	21-01-2026	POINTS OF LAW MISSING.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
22	WPA	29693/2025	SABIRUL SK Mobile:7595985613 Email:ADV.AYANAVADAS2000@GMAIL.COM	AYANAVA DAS	22-01-2026	COURT NO WRONG
23	WPST	269/2025	ASIT BARAN JELLYA Mobile:9674212678 Email:SABITAKHUTIABHUNYA1@GMAIL.COM	SABITA KHUTIA (BHUNYA)	22-01-2026	LISTING DATE IS IN HOLIDAY.

Printed On 24-12-2025